

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s PAMBA ENGINEERING & CONSTRUCTION COMPANY PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/s PAMBA ENGINEERING & CONSTRUCTION COMPANY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23.05.1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies (Delhi) under Companies Act, 1956/2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45201DL1996PTC0791 50
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	B-11, 2 nd Floor, Pamposh Enclave, New Delhi – 110044
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12.11.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Varun Goel B9, Sector 2, Noida, UP- 201301 ip.varungoel@gmail.com 9999805504 IBBI/IPA-001/IP- P02165/2020-2021/13339
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12.12.2021

Notice is hereby given that the **M/s PAMBA ENGINEERING & CONSTRUCTION COMPANY PRIVATE LIMITED** has commenced voluntary liquidation on 12.11.2021.

The stakeholders of **M/s PAMBA ENGINEERING & CONSTRUCTION COMPANY PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 12.12.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

VARUN GOEL
Insolvency Professional
IBBI/IPA-001/IPA-P02165/2020-2021/13339

Sd/-
Varun Goel
Voluntary Liquidator
Reg. No.: IBBI/IPA-001/IPA-P02165/2020-2021/13339

Date: 17/11/2021
Place: Noida